

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.07.2021 AT 10:30 AM THROUGH VIDEO CONFERENCING.

NAME OF THE COMPANY : KESHO PACKAGING PVT LTD V/S FRYO FOODS PVT LTD

SECTION : 9 IBC

PRESENT : HON'BLE MR. JUSTICE (RETD.) RAJESH DAYAL KHARE, MEMBER (J)

COUNSEL FOR PETITIONER : SH. TARUN AGGARWAL, SH. ANSHUL KUMAR SINGHAL, ADVS.

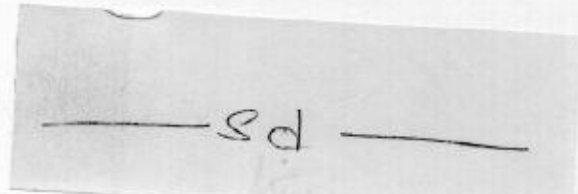
COUNSEL FOR RESPONDENT : SH. ASHOK KUMAR PANDEY, ADV.

CP NO. (IB) 99/ALD/2019

The matter was taken up today through Video Conferencing.

None present for the parties.

Accordingly; put up in the week commencing 20<sup>th</sup> August, 2021 before the Regular Court/Video Conferencing.



JUSTICE RAJESH DAYAL KHARE  
(MEMBER JUDICIAL)

Dated : 15.07.2021

Typed by :  
Md. Zaid  
(Stenographer)